

## भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण

वेबसाइट पर अपलोड करने हेतु मासिक उपलब्धियोंकी सामग्री

### अगस्त, 2024

1. Important policy decisions taken and major achievements during the month:

<b><u>SCIENCE AND STANDARDS</u></b>		
During the month of August 2024, the meetings of the following Scientific Panels and Expert Committees were organised to formulate the standards of articles of foods and processing of applications of non-specified foods, & other scientific matters respectively.		
<b>S. No.</b>	<b>Name of Scientific Panel/Expert Committee of FSSAI</b>	<b>Date</b>
1.	Meeting of Scientific Panel on Alcoholic Beverages	02.08.2024
2.	Meeting of Scientific Panel on Meat and Meat Products including Poultry	06.08.2024
3.	Meeting of Scientific Panel on Spices and Culinary Herbs	08.08.2024
4.	Meeting of Expert Committee 3 for approval of non-specified food and food ingredients	09.08.2024
5.	Meeting of Expert Committee on Rapid Analytical Food Testing (RAFT)	21.08.2024
6.	Meeting of EC-Nutra	21.08.2024
7.	Meeting of Scientific Panel on Fish and Fisheries Products	21.08.2024
8.	Meeting of Working group on Processing aids	22.08.2024
9.	Meeting of Scientific Panel on Contaminants in the Food Chain	28.08.2024
10.	Meeting of Scientific Panel on Method of Sampling and Analysis	28.08.2024

11.	Meeting of Scientific Panel on Food additives, Flavourings, Processing aids & Materials in contact with food	29.08.2024
12.	Interactive Session with stakeholders from flavour industry and Meeting of Working Group for reviewing Flavours	30.08.2024

### QUALITY ASSURANCE

1. Manual of Methods of Analysis of Foods- Honey and other beehive products is released on 5<sup>th</sup> August, 2024.
2. Work on "Setting up of Microbiological Section and Installation of Equipment on Turnkey Basis" is under process for the following laboratories: Aurangabad, Jaipur, Mysore, Thiruvananthapuram, Bengaluru, Belagavi, Bhubaneswar, Vadodara, Patna, Bhopal, Solan, Varanasi, Ranchi, Singtam, Agartala, Guindy, Imphal, Puducherry, Kolkata and Haryana (Lab in Chandigarh).

### REGULATORY COMPLIANCE

**Extending the facility of Instant issuance of licenses/registrations across Nation:** To facilitate ease of doing business, FSSAI has extended the provision of instant issuance of licenses/registrations on **31st Aug 2024** across the country excluding Chandigarh, Himachal Pradesh, Manipur & Meghalaya (where the facility will be enabled after incorporating State-specific requirements). As of 02<sup>nd</sup> Sep 2024, **771 Licenses and 7038 Registrations** have been issued under this provision.

### INFORMATION TECHNOLOGY

#### A. ) **Global Food Regulators Summit (GFRS) 2024**

The development of the **Global Food Regulators Summit (GFRS) 2024** portal (<https://gfrs.fssai.gov.in/2024>) has been successfully completed. The GFRS portal is a comprehensive platform designed to facilitate the upcoming summit, which aims to bring together global food regulators, policymakers, and experts to discuss and collaborate on pressing issues related to food safety and regulation.

#### **Key Features of the GFRS 2024 Portal:**

- **Interactive Agenda and Session Management:** The portal allows attendees to view and register for various sessions, workshops, and panel discussions. It provides real-time updates and notifications on any changes to the agenda.
- **Networking Opportunities:** A dedicated networking module enables participants to connect with other attendees, speakers, and exhibitors. The portal also includes features for scheduling one-on-one meetings and discussions.
- **Knowledge Sharing:** The portal provides access to a wide range of resources,

including research papers, session presentations, and policy briefs related to food safety and regulation. This section aims to promote knowledge sharing among participants.

- **Live Streaming and Recorded Sessions:** For those unable to attend in person, the portal offers live streaming of key sessions and makes recorded sessions available for later viewing.

This portal will serve as a critical tool in facilitating international dialogue and collaboration on food safety standards and practices.

#### B. ) **Implementation of SMS Notification Services Across Eat Right India (ERI) Initiatives**

The IT Department has successfully implemented SMS notification services across various **Eat Right India (ERI)** initiatives, including **School, Station, Place of Worship, Fruits and Vegetables Market, Campus, and Street Food Hub.**

##### **Details of the SMS Notification Service Implementation:**

- **Enhanced Communication:** The SMS notification service ensures that key stakeholders, including participants, organizers, and vendors, receive timely updates and alerts regarding their respective initiatives. This includes reminders about upcoming events, training sessions, and compliance deadlines.
- **Targeted Messaging:** The system supports targeted messaging to different user groups, ensuring that the information is relevant and specific to the needs of each group, such as school administrators, vendors at markets, or participants in the Street Food Hub initiative.

### TRAINING

<i>Name of Training/Event</i>	<i>Number of trainings</i>	<i>Number of people trained</i>
<i>Launching of 3<sup>rd</sup> Edition of manual of Food Safety Officers by Hon'ble Union Minister of Health &amp; Family - ShriJagatPrakashNadda</i>	<b>NA</b>	<b>NA</b>
<i>FoSTaC (FSS+COVID)</i>	<b>844</b>	<b>43100</b>
<i>Street Food Vendor (SFV) courses</i>	<b>86</b>	<b>4179</b>
<i>Training of Trainers (ToT) programme</i>	<b>06</b>	<b>91</b>

<i>A Residential training on "Preventive Vigilance, e-Procurement and Key to Good Governance "</i>	<b>01</b>	<b>4</b>
<i>A Half day Training Session on "Leave Rules/ LTC/ Salary/ Medical Policy or CGHS/ HRA or Lease Policy/ eHRMS"</i>	<b>01</b>	<b>46</b>
<i>5 days' Residential Training Programme on "GFR, Tendering Process &amp; Contract Management: Insight to Public Procurement"</i>	<b>01</b>	<b>3</b>
<i>One-Day Training Session on "Sampling Procedure of Food Commodities and Good Food Laboratory Practices" for the Officials/Officers posted at SRO, Chennai and NFL, Chennai</i>	<b>01</b>	<b>32</b>
<i>One-Day Training Session on "Let's understand India's Three New Criminal Laws" for CFSOs/CLAs posted at Eastern Regional Offices and its Branch Offices</i>	<b>01</b>	<b>12</b>
<i>One-Day Training Session on "Let's understand India's Three New Criminal Laws" for CFSOs/CLAs posted at Southern Regional Offices and its Branch Offices</i>	<b>01</b>	<b>20</b>
<i>One -Day Training Session on "Let's understand India's Three New Criminal Laws" for CFSOs/CLAs posted at Western Regional Office, Mumbai and its Branch Office</i>	<b>01</b>	<b>25</b>
<i>One -Day Training Session on "Let's understand India's Three New Criminal Laws" for CFSOs/CLAs posted at Northern Regional Office, Ghaziabad, Nodal Officers from respective division of FSSAI, HQ &amp; Officers/Officials posted at Legal Division</i>	<b>01</b>	<b>44</b>

### **SOCIAL AND BEHAVIOURAL CHANGE**

A total of 61 social media posts were created and circulated for generating public awareness through different social media platforms of FSSAI. Details of social media posts is attached at **Annexure-I**. Details of Creatives is at **Annexure II**. Number of Creatives

posted on different social media platforms of FSSAI is attached at **Annexure III**.

2. Total number of certificates awarded under the Eat Right India initiatives are mentioned below:

S. No.	Name of Initiative	Total Number of Certifications
1.	Eat Right Places of Worship	41
2.	Eat Right Campus	28
3.	Eat Right School	17
4.	Eat Right Street Food Hub	2
5.	Eat Right Station	2
6.	Eat Right Fruits and Vegetable Market	3

3. Three Press Releases have been made in the month of August 2024.

(i) FSSAI CEO meets BMC Commissioner: Discusses Initiatives to enhance Mumbai's Street Food Safety and Adulteration Testing dated 14<sup>th</sup> August 2024. Link of the Press Release is mentioned below:

<https://pib.gov.in/PressReleasePage.aspx?PRID=2045309>

(ii) FSSAI Launches Project to Address Microplastic Contamination in Indian Food. New FSSAI initiative Aims to Develop Detection Methods and Assess Prevalence of Microplastics in Indian Food dated 18<sup>th</sup> August 2024. Link of the Press Release is mentioned below:

<https://pib.gov.in/PressReleasePage.aspx?PRID=2046403>

(iii) FSSAI 44<sup>th</sup> CAC meeting underscores the importance of strengthening food safety infrastructure and curbing pesticide use. CEO FSSAI Calls for urgent action to address food safety concerns, including filling vacant FSO posts and upgrading testing laboratories dated 23<sup>rd</sup> August 2024. Link of the Press Release is mentioned below:

<https://pib.gov.in/PressReleaselframePage.aspx?PRID=2048270>

4. One quiz and two campaigns have been launched in the month of August 2024.

(i) Launch of Eat Right Quest Quiz on the MyGov website.

(ii) FM radio campaign for FSSAI brand building (The campaign is ongoing in all

states and the capitals of union territories.)

(iii) Campaign with Ministry of Consumer Affairs: #JagoGrahakJago on labelling starring, BhumiPednekar.

### REGULATION

#### Draft Notification :-

SL No.	Regulation	Status
1.	The Food Safety and Standards (Food Products Standards and Food Additives) Amendment Regulations, 2024	Notified on 21.08.2024

2.	Important Policy matters held up on account of prolonged inter-ministerial consultants:	<b>NIL</b>
3.	No. of cases of 'sanction for prosecution" pending for more than three months:	<b>2</b>
4.	Particulars of cases in which there has been a departure from the Transaction of Business Rules or established policy of the Government:	<b>NIL</b>
5.	Status of on-going SwachhtaAbhiyan (Progress under Special Campaign):	<b>NIL</b>
6.	Status of Rationalization of Autonomous Bodies:	<b>NIL</b>
7.	Information on the specific steps taken for utilization of the Space Technology based tools and applications in Governance and Development:	<b>NIL</b>
8.	Vacancy position of senior level appointments in the Ministry/ Department, Including Autonomous bodies/ PSUs:	<b>NIL</b>
9.	List of cases in which ACC Directions have not been complied with:	<b>NIL</b>